

II. (i) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- (a) Seventy-ninth Annual Report and Accounts of the British India Corporation Limited, Kanpur, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library See No. L.T 1927/00]

(ii) A copy each (in English and Hindi) of the following papers:—

- (a) Thirteenth Annual Report and Accounts of the National Institute of Fashion Technology, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library See No. L.T 1924/00]

Notification of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA SAGAR RAO) : I lay on the Table under sub-section (4) of Section 18 of the Citizenship Act, 1955 a copy (in English and Hindi) of the Ministry of Home Affairs Notification G.S.R. 344 (E) dated 20.4.2000 publishing the Citizenship (Amendment) Rules, 2000.

I. Notification of the Ministry of Finance

II. Report of CAGL 31st March, 1999

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL) : Sir, I lay on the Table—